- (e) whether Air India has claimed any compensation for delayed deliveries from Boeing; and
- (f) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) Yes, Sir. Air India has placed an order for 27 B787 Dreamliner aircraft in December, 2005. The deliveries of these planes are expected to commence towards end of 2011.

- (c) No, Sir.
- (d) Does not arise.
- (e) and (f) As per purchase agreement, Air India is entitled to receive compensation for delay in delivery of aircraft. Air India and Boeing have not finalised the amount of compensation.

## Impact of supply cut by oil companies

3884. SHRIMATI SHOBHANA BHARTIA:

SHRI N.K. SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the percentage of flights cancelled and those combined when oil companies cut off supplies, giving only as much oil for which Al paid for in May, 2011; and
  - (b) the details of how it was managed and where does the situation stand now?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) Approximately 5% flights were cancelled during May/June, 2011 due to shortage of fuel.

(b) An understanding was arrived at with Ministry of Petroleum and Natural Gas in June, 2011 that against the payment of Rupees Sixteen crores per day by Air India, the Public Sector Oil Marketing Companies will supply fuel worth Rs. 17.00 crores per day for the next 90 days. Also Oil Marketing Companies have been requested to extend a minimum credit period of 60 days to avoid a mismatch between revenue and payment.

## Employee-aircraft ratio of airlines

3885. SHRIMATI SHOBHANA BHARTIA:

SHRI N.K. SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the employee-aircraft ratio of Air India;
- (b) the average employee-aircraft ratio for other operators in the country's aviation market; and
  - (c) whether there is room for efficiency augmentation by cutting staff or any other means?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) The employee-aircraft ratio in an airline depends upon the number of in house functions performed by the airline. The employee per aircraft ratio in Air India is 263 whereas it is 150 in Jet Airways, 59 in JetLite, 111 in Kingfisher, 118 in SpiceJet, 185 in Go Air and 102 in IndiGo.

(c) Air India has already taken a series of measures to turnaround the company's performance. These are targeted towards Cost Reduction and Revenue Enhancement.

## Fees issue of travel agents

3886. SHRIMATI T. RATNA BAI:

SHRI MOHD, ALI KHAN:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether travel agents knock on Directorate General of Civil Aviation (DGCA) doors over fees; and
  - (b) if so, the details thereof and action taken so far?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) DGCA does not have a role in regulation of fees/commission of travel agents. The matter is however *sub judice*.

## **Unfit helicopters**

3887. SHRI M.V. MYSURA REDDY: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that 120 helicopters in the country are unfit to fly in the hilly areas out of 250 odd flying;
- (b) the details of helicopter simulators in the country and the number of pilots getting training every year; and